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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP71/15	79/16	Hearing	397/ 398	S, Jayvikram & 3 others Vs. M/s Sorke Chandrasenan Hospitals (P)Ltd & 6 ors

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&
PHONE NUMBER

REPRESENTATION BY WHOM
(Petitioner Respondent)

SIGNATURE

S. RAJASHEKAR

PETITIONER



9448725919

Respondents



Abhijit. Anur
9663309317

Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

Posted to 04.04.2017.

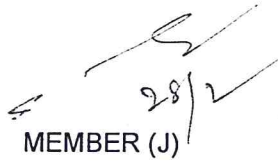


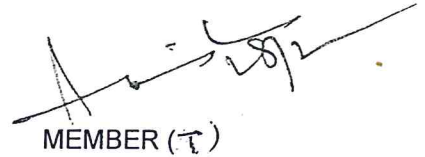
MEMBER (J)

MEMBER (T)

Counsel for Petitioner is present. He reported that already 2 sets of copies are filed in the Registry. Similarly, counsel for Respondent is present. He reported that 2 sets of copies are filed. Both counsels requested time for hearing.

Posted to 11.04.2017.


MEMBER (J)


MEMBER (T)